## GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT \*\*\*\*\*

## NOTIFICATION

Dated Shillong, the 22<sup>nd</sup> December, 2017

**NO.LJ (B) 19/2014/118** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates in connection with the forthcoming General Election to the Meghalaya Legislative Assembly, 2018 for a period upto the end of Election process.

SL. NO.	Names of Officers and Designation .	Jurisdiction of the conferment of the powers of Executive/Sector/Zonal Magistrates	To be placed with District/Sub-Division
1.	Smti Sanghita P.Marak, Border Area Dev. Officer, Ampati	Within South West Garo Hills District, Ampati.	Deputy Commissioner, South West Garo Hills District, Ampati.
2.	Shri Walseng A.Sangma, Div. Soil & Conservation Officer, Ampati	- do -	- do -
3.	Smti Minchi Lorellie G.Momin, Agriculture Dev. Officer, Betasing C & RD Block, Betasing	- do -	- do -
4.	Smti Madonna Onasis T.Sangma, CDPO, Zikzak	- do -	- do -
5.	Shri Babilan K.Marak, Housing Inspector, Ampati	- do -	- do -
6.	Smti. Iti D.Samngma, Agril Dev. Officer, Zikzak	- do -	- do -
7.	Smti. Purnima K.Sangma, Asstt Director of Horticulture (Mkt)	- do -	- do -
8.	Smt. Tirda Junisha B.Sangma, Tourist Officer, Ampati	- do -	- do -
9.	Shri Mark M.Sangma, E.E (Water & Resource), Ampati	- do -	- do -
10.	Saljong A.Sangma, Border Area Dev. Officer, Kalaichar	- do -	- do -
11.	Shri Keringthone N.Sangma, Fishery Officer, Amprti	- do -	- do -

	Dr. Bannie Balsrang	- do -	- do -
12.	M.Sangma, AH & Vety Officer,		
	Zikzak Dev. Bloak		
	Shri Don Felicient R.Marak,	- do -	- do -
13.	General Manager, DCIC,		
	Ampati		
	Shri Frederick A.Sangma,	- do -	- do -
14.	Functional Manager, DCIC,		
	Ampati		
	Shri Majnu Hajong, Industrial	- do -	- do -
15.	Promotion Officer, DCIC,		
10.	Ampati		
	Shri Tengnang Ch. Marak,	- do -	- do -
16.	Asstt Executive Engineer (TC)		do
10.	PWD (Rds), Ampati		
17.	Shri Jerry R.Marak,	- do -	- do -
17.	Horticulture Dev. Officer,	- 40 -	- 40 -
	Betasing Dev. Block	1.	
1.0	Dr. Nokman A.Sangma, AH &	- do -	- do -
18.	Vety Officer, ?Betasing Dev.		
	Block.		
1.0	Shri Freddy Ochi N.Sangma,	- do -	- do -
19.	A.E.E, PWD (Rds), Garobadha		
0.0	Shri Sanyang A.Sangma,	- do -	- do -
20.	Horticulture Dev. Officer,		
	Zikzak Dev. Block		
	Shri Nilberstone Sangma	- do -	- do -
21.	A.E.E, PWD (Road)		
	Mahendraganj.		
	Shri Dylan Minty M.Sangma,	- do -	- do -
22.	A.E.E (PWD (Rds), Ampati		
23.	Shri Lastine Sangma, SDO,	- do -	- do -
	PHE, Ampati •		
	Shri Charseng Ch. Marak, AS	- do -	- do -
24.	& WCO, Soil & Water		
	Conservation Officer, Ampati		
	Shri Saikat Sinha, Agriculture	- do -	- do -
25.	Dev. Officer, Ampati		2 3
	Shri Hironya Basumatary,	- do -	- do -
26.	Asstt. Director of Horticulture,		40
	Ampati.		

(E.M. Donn)

Joint Secretary to the Govt. of Meghalaya,

Law (B) Department.

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MEMO.NO.LJ (B)19/2014/118-A, Dated Shillong, the 22<sup>nd</sup> December, 2017 Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.

2. The Chief Electoral Officer, Meghalaya.

3. The Deputy Commissioner, South West Garo Hills District, Ampati. With a request to circulate to all Officers concerned.

4. Personnel & A.R (A) Department.

5. Election Department.

6. NIC, Shillong for uploading in the Meghalaya web site.

7. Director of Information and Public Relation, Meghalaya, Shillong

8. Office Copy.

By order etc...,

Joint Secretary to the Govt. of Meghalaya, Law (B) Department.

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